NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-III

CA(CAA)-93/ND/2017

IN THE MATTER OF:

TR Computers (P) Limited
And APC Air Systems (P) Limited

.. PETITIONER

SECTION:

Under Section 230-232

Order delivered on 22.1.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

For the Respondents

ORDER

None appears for the parties. In the interest of justice, post the matter

on 29.1.2018.

(R. VARADHARAJAŃ) MEMBER (JUDICIAL)

Surjit 22.1.2018